

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd. and Gel
Buildreal Pvt. Ltd.

.... Applicant/Petitioner

Order Under Section 230-232

Order delivered on 03.02.2020

CORAM:

MR. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the ITD

Mr. Ashutosh Gupta & Mr. Gaurav Rana, Advs.
Mr. Kunal Sharma, Adv. with Mr. Shray Naragotra,
Adv.

ORDER

List on 10.02.2020.

- sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- sd -

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)